

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI / Dated the 16-8-1975.

NOTIFICATION
INCOME TAX

N-1043F

No. 261/8175-2TJ : In exercise of the powers conferred by Sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf, the Central Board of Direct Taxes hereby makes the following amendments to the Schedules appended to its Notification No. 729 dated 30-9-74 as amended from time to time viz.

IN THE SAID SCHEDULES

- I. Against Sl.16 for P-Range, Calcutta the following shall be substituted-
1) Dist. IV(2), Calcutta (A, Addl.A, B, C & I Wards).
- II. Against Sl.23 for Q-Range, Calcutta the following shall be substituted-
1) Comp.Dist.11, Calcutta (other than A to C and Addl.B Wards).
- III. Against Sl.24 for R-Range, Calcutta the following shall be substituted-
1) Dist. IV(3), Calcutta (A to F Wards).
2) Dist. IV(2), Calcutta (Addl.C-Ward and Special Circle VIII).
- IV. Against Sl.33 for AG-Range, Calcutta the following shall be substituted-
1) Dist. I(2), Calcutta (A to G-Wards).
- V. Against Sl.39 for An-Range, Calcutta the following shall be substituted-
1) Dist. VI, Calcutta (H to M-Wards).
- VI. Against Sl.44 for Ap-Range, Calcutta the following shall be substituted-
1) Dist. IV(2), Calcutta (D & E Wards).
- VII. After Sl.54 for Barchan Range add the following :-

Col.1	Col.2	Col.3
Sl.55	AW Range, Calcutta.	1) Cinema Circle, Cal.
Sl.56	AX Range, Calcutta.	1) Dist. I(2), Cal. (other than A to G Wards).
Sl.57	AY Range, Calcutta.	1) Dist. VI, Cal. (other than A to H Wards).
Sl.58	AZ Range, Calcutta.	1) Dist. IV(2), Cal. (other than A to E, I, Addl.A, Addl.C and Spl.Circle VIII).

This notification shall take effect from 16-8-75.

IT.C.C.

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Under Secretary
Central Board of Direct Taxes,
New Delhi.